| | Annexure 5 Name of Corporate Debtor : Hindusthan National Glass & Industri Date of Commencement of CIRP : 21 October 2021 (Version 2: Pursuant to claims received and updated as on 30-Nov-2021) | | | | | | | | | | | | | |
|--------|--|-----------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--|-----------|------------------------------------|------------------------------|------------------------------------|----------------|--|
| | List of Operational Creditors (Workmen) | | | | | | | | | | | | | |
| SI No. | Name of authourised representative If any | Name of Workman | Details of claim received | | Details of claim Admitted | | | | Amount of | Amount of any | | | | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting Share in COC if applicable | | mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | - | | | | _ | _ | - | | | |